

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 545/2019

In the matter of:

Rohit Yadav President, Resident Welfare Association

RWA Madipur Village (Regd.) ...Applicant

Versus

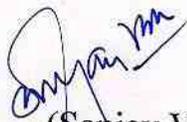
Govt. of NCT of Delhi & Others ...Respondents

NDOH:- 26.11.2019

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Filed by:


(Sanjay Vatts)
Environmental Engineer

New Delhi:
Dated: 21.11.2019

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In the matter of:

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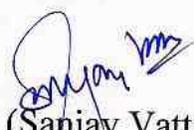
**3rd ADDITIONAL STATUS REPORT ON BEHALF OF DELHI
POLLUTON CONTROL COMMITTEE.**

1. That Delhi Pollution Control Committee has filed its action taken report in above referred matter on 30.08.2019, 12.09.2019 and 26.09.2019 via email which are available on the records of this Hon'ble Tribunal.
2. That, in the earlier report dated 26.09.2019 it was informed to this Hon'ble Tribunal that, during the joint inspection of team consisting of official of DPCC and Irrigation & Flood Control Department, it was observed that, illegal encroachment on the land belonging to Irrigation & Flood Control Department has been removed and the land has been reclaimed, repair of the portions of damaged boundary wall is under construction for ensuring that the land is not encroached again. Plastic and other waste is not found dumped at site.
3. That, to ascertain the latest ground situation, joint inspection was carried out again by official of DPCC & Irrigation and Flood Control Department of the site again on 20.11.2019. During the inspection, it was observed that illegal encroachment by rag-

pickers on the land belonging to Irrigation & Flood Department along bank of Najafgarh Drain behind Paschimpuri Samshan Ghat has been removed, damaged boundary wall has been repaired and a gate has been erected to prevent future encroachment. Copy of the inspection report alongwith photographs taken during inspection are enclosed herewith as **Annexure-1 (Colly)**

4. That, DPCC had imposed Environmental Damages Charge (EDC) on all 28 Rag Pickers on 09.09.2019. As none of them has deposited EDC, so recovery certificate has been issued to SDM to recover the EDC as arrears of land revenue.

The present status report may kindly be taken on record.


(Sanjay Vatts)
Environmental Engineer

Annexure-1 (colly)

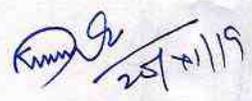
Inspection Report in respect of OA No. 545/2019 Titled Rohit Yadav President Welfare Association RWA Madipur Village (Regd.) Vs. Govt. of NCT of Delhi before Hon'ble NGT.

A joint inspection was carried out by official of DPCC & Irrigation and Flood Control Department of the site on 20.11.2019 in pursuance of OA No. 545/2019 before Hon'ble National Green Tribunal titled as Rohit Yadav, President, Resident welfare Association, RWA Madipur village (Regd.) V/s Govt. of NCT of Delhi.

During inspection, it was observed that illegal encroachment by ragpickers on the land belonging to Irrigation & Flood Control Deptt. along bank of Najafgarh Drain behind Paschimpuri Samshan Ghat has been removed, damaged boundary wall has been repaired and a gate has been erected to prevent future encroachment.


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